

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/608/2020

This the 03rd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Robina Kosser

.....Applicant

(Advocate:- Mr. Jatinder Choudhary- Not Present

Versus

1. U.T. of Jammu and Kashmir and ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

**ORDE R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 61/608/2020) is referable to SWP No. 2240 of 2014 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun